NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.239/2016 RT NO.114/Chd/Hry/2017

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Scheme of Amalgamation between:

ARG Auto Components Pvt. Ltd.

Applicant/Transferor Company No.1

AND

ARG Autosystems Limited

Applicant/Transferor Company No. 2

WITH

ARG Udyog Private Limited

Applicant/Transferee Company

Present: None.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 09.05.2017. Notice of hearing for 09.05.2017 be also issued to the Official Liquidator.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)

April 06, 2017